



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/496/2014	BASANTA KUMAR KALITA Versus THE MANAGEMENT OF M/S FERTICHEM LTD. and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR. J K GOSWAMI (r-1) MR.A CHAKRABORTY MR.R THAKURIA MS.M DUTTA MR.L P SHARMA MR.S CHAKRABARTY
2	WP(C)/1076/2016	MAZIDA AHMED and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR H I CHOUDHURY MR. N HAQUE MR. G UDDIN MR. A K AZAD MS. M BURAGOHAIN	MR. B K SARMA SC, SOCIAL WELFARE
3	Cont.Cas(C)/403/2023	PRAVEEN KUMAR GUPTA Versus KM GOPAL SANA RAJKUMAR	MR. K SARMA MR. S BORUAH	
4	WP(C)/1474/2023	MUSTT. TOSLIMA KHATUN @ TASLIMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR A N IQBAL D HUSSAIN	GA, ASSAM SC, HEALTH
5	WP(C)/2516/2023	NO. JC 2900502L SUBEDAR GD RABI CHARAN DEB BARMA Versus UNION OF INDIA AND 3 ORS	MR B PATHAK MR. R THADANI MR V KUMAR	MS. B SARMA DY.S.G.I.
6	WP(C)/6278/2023	RAM MOHAN HAZARIKA AND 5 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR P R SARMA MR D MEDHI P. NAIDING	MR. S S ROY (r-1) DY.S.G.I. SC, I O C
7	WP(C)/7533/2023	ASHRAFUL ALOM AND 8 ORS Versus THE STATE OF ASSAM AND 24 ORS	MR. M R KHANDAKAR	GA, ASSAM MR. M AHMED (R-5,7,10,13,20) MD I H LASKAR (R-5,7,10,13,20)
8	WP(C)/193/2024	RANJIT KUMAR SAIKIA AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KHATANIAR MR. P KAKATI	MR. G PEGU DY.S.G.I.

BANTI SAHA
Versus
THE STATE OF ASSAM AND 4 ORS

MR. P S DEKA
MRS P RAI
MR H BEZBARUA
MR H BEZBARUA
MR. S J SARMAH
MR. U SARMA
K. KALITA

GA, ASSAM
MS. M BHATTACHARJEE (R-4)
MS M BHARATI (R-4)
MS. P DASGUPTA (R-4)

WITH
[I.A.\(Civil\)/957/2024](#)
in WP(C)/213/2024

BANTI SAHA
Versus
THE STATE OF ASSAM AND 4 ORS

MR H BEZBARUA
MR H BEZBARUA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024
17)	MR. N SHARMA	04-04-2024	To	04-04-2024
18)	MR. S SARMA	05-04-2024	To	05-04-2024



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4794/2018	NIROD KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K BORO MS J DAS	DR. B AHMED SC, FCSCA SC, CO OP GA, ASSAM
2	WP(C)/8023/2018	MRIDUL KT. BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	MR. Y DOLOI MR. P K ROY (R5) MR. S K CHAKRABORTY (R5) MR A CHAKRABORTY (R5) MS. M DUTTA (R5) SC, TRANSPORT SC, FINANCE DEPTT.
3	WP(C)/2560/2019	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR	GA, ASSAM SC, NRC M KATAKY SC, ECI
4	WP(C)/2680/2019	TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR A K BORAH GA, ASSAM MR. S K TALUKDAR
5	WP(C)/6251/2022	SUDAMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS MR S KHOUND MR R SARMA MR. P SENGUPTA	GA, ASSAM MR P P MEDHI (r-8) SC, GDD SC, GMC

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